

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 39

IA 1099/2024

In

C.P. (IB)/1632(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: VISTRA ITCL INDIA LIMITED

V/s

SATRA PROPERTIES INDIA LIMITED

Section 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Ashwini Chindarkar, Ld. Counsel for the RP present. Mr. Rohit Gupta a/w Mr. Shlok Bodas, Ld. Counsel for the Respondent No.1 present. Mr. Pratik Irpatgire, Ld. Counsel for Respondent No.2 to 5.
2. Ld. Counsel for the R1 submits that the Resolution Plan contemplates for prosecution of this Application by the Resolution Applicant and the orders in the Resolution Plan is pending.
3. Ld. Counsel for the Respondent No.2 to 5 submits that they are adopting the reply of the Respondent No.1.
4. List this matter for further consideration on **06.08.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)